

MONTHLY REPORT ON COMMERCIAL COURTS

JANUARY, 2023

Sr. No.	Name of the Court	Total Disposal in the month	Average Time Taken (in days)		
			Filing Service	& Trial & Judgment	Enforcement of Judgment

CENTRAL DISTRICT

1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	79	2	567	231
2	SH. RAJNEESH KR. GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	61	2	857	566
3	MS. ILLA RAWAT, DISTRICT JUDGE (COMMERCIAL COURT)-03	91	2	500.95	341.75
4	MS. NISHA SAXENA DISTRICT JUDGE (COMMERCIAL COURT)-04	56	2	507	219
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	50	2	307.4	41.11
6	SH. PARAMJIT SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-06	91	2	563	271
7	MS. KAVERI BAWEJA, DISTRICT JUDGE (COMMERCIAL COURT)-07 (New Court w.e.f. 24.08.2022)	59	2	769	0

WEST DISTRICT

8	SH. DINESH BHATT, DISTRICT JUDGE (COMMERCIAL)-01	123	10	422	0
9	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	80	2	457	0

NEW DELHI DISTRICT

10	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	57	54	315	317
11	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02	54	73	1106	9
12	VACANT COURT OF SH. SANJIV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-03	0	0	0	0

SOUTH DISTRICT

13	SH. PREM KUMAR BARATHWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	68	60	156	365
14	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	129	60	345	90
15	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-03 (new court w.e.f. 16.09.2022)	It is submitted that this court is a newly constituted Court, which has started functioning w.e.f. 19.09.2022. Cases in this court are being received by way of transfer on day to day basis and the cases are mostly at the misc. Stage of service or completion of pleadings etc. Since the matter are being received and taken up on day basis being the cases transferred to this court and as such, at present the data is insufficient to give a correct estimate of average disposal by this court except, what has been indicated in the CIS. However, in the month of January, total 119 cases were disposed off with time taken for their disposal. It is also relevant to mention here that out of these, 4 contested case on merit, 6 ex-parte Judgment, 2 decree in contested case and 6 decree in Ex-party, Judgment have passed/disposed off this month.			
16	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-04 (DIGITAL) (new court w.e.f. 16.09.2022)	33	7	112	246

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SOUTH-EAST DISTRICT

17	SH. RAJEEV BANSAL, DISTRICT JUDGE (COMMERCIAL)-01 w.e.f. 16.11.2022	30	36	4521	90
18	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	56	30	481	90
19	SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-03 (new court w.e.f. 16.09.2022)	31	This is newly constituted court functioning w.e.f. 17.09.2022. Cases are being received by way of transfer and the cases are mostly at the stage of completion of pleadings, service and etc. 37 new cases have been filed and 29 cases have been received by way of transfer in courts during 01.01.2022 to 31.01.2022. Further, it is submitted that for a proper estimate of the average disposal by this Court, it would be appropriate to wait for the data at least six months of full functioning of the Court.		
20	MS. ANU GROVER BALIGA, DISTRICT JUDGE (COMMERCIAL COURT)-04 (new court w.e.f. 16.09.2022)	10	It is submitted that this is a newly constituted court and has started functioning w.e.f. 19.09.2022. On an average about 10-12 cases are being received by transfer on a daily basis and most of the cases are at the stage of completion of pleading, service etc. 10 cases were disposed off and settled in the month of January, 2023. For the purpose of estimate disposal, it would be appropriate to wait for a few month of functioning of this court.		
21	MS. PREETI AGGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-05 (new court w.e.f. 16.09.2022)	19	This is newly constituted court functioning w.e.f. 19.09.2022. Cases are being received by way of transfer from 2 courts and the cases are mostly at the stage of completion of pleadings, service and etc. 29 new cases has been filed and 9 cases have been received by way of transfer in this court during 01.01.2023 to 31.01.2023. Further, it is submitted that for a proper estimate of the average disposal by this Court, it would be appropriate to wait for the data of at least six months of full functioning of the Court.		
22	MS. NIRJA BHATIA, DISTRICT JUDGE (COMMERCIAL COURT)-06 (new court w.e.f. 16.09.2022)	24	This is newly constituted court functioning w.e.f. 20.09.2022. Cases are being received by way of transfer and the cases are mostly at the stage of completion of pleadings, service and etc. 31 new cases have been filed and 3 cases have been received by way of transfer in this court during 01.01.2023 to 31.01.2023.		
23	SH. RAJESH KUMAR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-07 (DIGITAL) (new court w.e.f. 16.09.2022)	24	4	231	185

EAST DISTRICT

24	SH. SANJAY SHARMA-I, DISTRICT JUDGE (COMMERCIAL)-01	133	2	725	375
25	SH. CHANDRA SHEKHAR, DISTRICT JUDGE (COMMERCIAL COURT)-02 (new court w.e.f. 24.08.2022)	20	4	549	319

NORTH-EAST DISTRICT

26	MS. BARKHA GUPTA, DISTRICT JUDGE (COMMERCIAL)	21	29	495	255
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SHAHDARA DISTRICT

27	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE (COMMERCIAL)-01	42	1 to 2 days	527.8	519.7
28	MS. SUKHVINDER KAUR, DISTRICT JUDGE (COMMERCIAL)-02	21		462	662
29	SH. SURENDER SINGH RATHI, DISTRICT JUDGE (COMMERCIAL COURT)-03	61		598.43	394.34
30	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)-04 (new court w.e.f. 16.09.2022)	42		653.08	454

NORTH-WEST DISTRICT

31	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	83	5	186	405
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NORTH DISTRICT

32	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL)	149	2	540	365
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SOUTH-WEST DISTRICT

33	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)-01	84	4	558	718
34	SH. BHUPESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)-02 (new court w.e.f. 24.08.2022)	33	15	523	543
35	SH. RAKESH SYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03 (new court w.e.f. 24.08.2022)	37	5	552	505